

NAME OF CORPATE DEBTOR : **M/S CHAUDHARY INGOTS PRIVATE LIMITED**  
DATE OF COMMENCEMENT OF LIQUIDATION : **29TH NOVEMBER 2021**  
LIST OF CREDITORS AS ON : **15TH OCTOBER 2022**

**LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)**

**( AMOUNT IN Rs )**

S.NO	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM REJECTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY LIEN OR ATTACHEMENT PENDING DISPOSAL	WHETHER LIEN / ATTACHMENT REMOVED?	AMOUNT COVERED BY GUARANTEE	% SHARE IN TOTAL AMOUNT OF CLAIMS ADMITTED					
1	PVVNL, MEERUT	GOVERNMENT OF UTTAR PRADESH	24.12.2021	40,419,294	40,419,294	ELECTRICITY SUPPLY	NO	N/A	NO	9.81%	-	-	-	-	The Operational Creditor, PVVNL, Meerut has submitted their claim for Rs. 4,04,19,294.00 and after reviewing the claim, the same has been admitted by Rs. 4,04,19,294.00 and communicated through email on 27.01.2022 to the Creditor .
2	CENTRAL GOODS & SERVICE TAX, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE,, GOVT OF INDIA	CENTRAL GOVERNMENT	10.08.2020	324,096,034	21,509,680	STATUTORY DUES	NO	N/A	NO	5.22%	-	-	-	-	The Resolution Professional / Liquidator had admitted the claims of Central Goods & Service Tax Department of Revenue, Ministry of Finance, Govt. of India as Operational Creditor during the period of CIRP. However, in the light of, Amended Regulations dated 16.09.2022 of IBBI, the claim submitted during CIRP has been admitted in the Liquidation and incorporated in Re-constitution List of Stakeholders of the Corporate Debtor.
3	COMMERCIAL TAX DEPARTMENT	CENTRAL GOVERNMENT	16.04.2022	134,633,862	-	STATUTORY DUES	NO	N/A	NO	0.00%	-	-	-	-	The Commercial Tax Department, Muzaffarnagar, U.P has submitted its claim on 16.04.2022 during liquidation process of M/s Chaudhary Ingots Private Limited for the debt of Rs. 13,46,33,862/- which includes Principal of Rs. 9,31,50,075/- interest of Rs. 4,14,83,787/-. There was a delay of 107 days from the last date of claim submission before the liquidator and under IBC liquidator has no power to condone the delay in submission of the claim. As on 03.05.2022 Liquidator apprise the Commercial Tax Department, Muzaffarnagar, U.P to pray the Hon'ble NCLT to condone the delay for late submission of claim. Liquidator could admit his claim only on the direction of Hon'ble NCLT. Accordingly Commercial Tax Department, Muzaffarnagar, U.P did not proceed further till date so its claim is still not admitted and it is not the stakeholder of Chaudhary Ingots Private Limited.
<b>TOTAL</b>				<b>40,419,294</b>	<b>40,419,294</b>					<b>15.03%</b>	-	-	-	-	

Sd-  
**CMA Sandeep Goel**  
Liquidator  
**Chaudhary Ingots Private Limited (In Liquidation)**

Place: New Delhi